

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
B.A. No. 4121 of 2020**

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**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner	: Mr. G.K. Sinha, Advocate
For the State	: Mr. Azeemuddin, A.P.P.

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03/11.09.2020     The present bail application is taken up today through Video conferencing.

Mr. G.K. Sinha, the learned counsel for the petitioner prays for a short adjournment to bring on record the deposition of the witness Meera Kachhap recorded in connection with S.T. No. 400 of 2016.

In view of the said prayer, put up this case under appropriate heading in the next week.

**(Rajesh Shankar, J.)**

Manish